| Annexure - 6 | | | | | | | | | | | | | | |
|--------------|--|------------------------------------|---------------------------|---------------------------|-------------------|---------------------------|---------------|------------------------|---------------------------|--------------|-----------------------------|------------------|-----------------|----|
| | | Name of the | e Corporate D | ebtor: Rajesh Cit | | | | | | 15.01.202 | 4; List of C | Creditors: (| 01.10.2025 | |
| | | | | | List of | operation | ai crediti | ors (Empic | /eesj | | | i | T | |
| Sl.No. | Name of authorise d represent ative, if any | Name of | Identifi cation No. | Details of claim received | | Details of claim admitted | | | Amount of conting | that may | Amount of claim under | claim not | Remarks, if any | |
| | | | | 11)ate of receint | Amount claimed | Amou nt of claim | Natu re of | Whethe r related | % of voting share in CoC, | ent claim | | verificati on | admitted | |
| | | | | | | admitte d | claim | party? | if applicable | | | | | |
| 1 | | Mr. Krunal Suresh Rane | | 04th July 2024 | 7,77,298.00 | 1 () | unsecur ed | No | | - | - | 0.00 | 7,77,298.00 | NA |
| 2 | | Mr. Anand Ramashankar Maurya | | 10th July 2024 | 5,60,493.00 | | unsecur ed | No | | - | - | 0.00 | 5,60,493.00 | |
| | | Tota | 1 | | 13,37,791.00 | 0.00 | | | | | | 0.00 | 13,37,791.00 | |